

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 97 of 2019**

**IN THE MATTER OF:**

**Atin Kumar Kamble & Anr.**

**.....Appellants**

**Vs.**

**Registrar of Companies, Mumbai**

**.....Respondent**

**Present :                      None**

**O R D E R**

**22.04.2019** - In spite of repeated calls, nobody appears on behalf of the Appellant. In the prayer portion, though the Appellant has prayed to set aside the order, but the date of order has not been mentioned nor enclosed.

The appeal is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/gc